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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 86/(MAH)/2016
M.A. No. 218/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES:

Mr. Pratik Vira & Ors.

V/s.

M/s. Sunshine Housing & Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Adv. Nandini Chittal	For the	
	Adv. Tarun Jain and	Petitioner	Tarun Jain
	Adv. Dipankar Ghosh		
	1/b Maheshwari Humsala		

	Adv. Mr Samir Malik	for R1, R2, R3	JP
	Adv. Ms. Saanya Sharma	for R1, R2, R3	

	Adv. Gautam Sundaresh	for R-11	JS
	1/b Laxmi Amarchand Wargadale		

	Adv. Zubin Nairchala	For Respondent	Zubin N
	1/b Harani and Co.	No. 10	

Contd... page 2/-

COMMON ORDER

21. **MA 218/2017 IN CP NO. 86/241-242/NCLT/MB/MAH/2016**
22. **CP No.21/241-242/NCLT/MB/MAH/2017**
23. **CP No.22/241-242/NCLT/MB/MAH/2017**
24. **MA 219/2017 IN CP No.23/ 241-242/NCLT/MB/MAH/2017**
25. **MA 221/2017 IN CP No.23/ 241-242/NCLT/MB/MAH/2017**
26. **MA 91/2017 IN CP No. 25/ 241-242/NCLT/MB/MAH/2017**
27. **CP No. 26/ 241-244/NCLT/MB/MAH/2017**
28. **CP No.27/ 241-244/NCLT/MB/MAH/2017**
29. **CP No.160/ 241-244/NCLT/MB/MAH/2017**
30. **CP No.161/ 241-244/NCLT/MB/MAH/2017**

On having the Respondents already filed replies to the Applications pending, other side is at liberty to file rejoinder to these MA 218; MA 219 and MA 221 within 15 days hereof.

List this matter on 23.2.2018 for hearing.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)